

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1081
ANSWERED ON:04.03.2013
REGIONAL OFFICES OF EPF APPELLATE TRIBUNALS
Pangi Shri Jayaram

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any proposal to set up regional offices of Employees Provident Fund Appellate Tribunal (EPFAT) in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) the places where such regional offices are likely to be set up;
- (d) the criteria laid down/being laid down in identifying those places where the regional offices are being set up;and
- (e) the extent to which this move is likely to be helpful in clearing the number of pending cases with the EPFAT?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a) There is no proposal to set up regional offices of Employees Provident Fund Appellate Tribunal (EPFAT) in the country.
- (b) to (e) Questions do not arise in the reply to part (a) of the above question.